



\$~41 to 43

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

*Decided on 23<sup>rd</sup> March, 2015*

+ ITA 223/2015  
+ ITA 224/2015  
+ ITA 225/2015

AGENCE FRANCES PRESS ..... Appellant  
Through Mr. Kaanan Kapur and Mr. Bhushan  
Kapur, Advs.

versus  
ASST. DIRECTOR OF INCOME TAX ..... Respondent  
Through Mr. N P Sahni, sr. standing counsel

**CORAM:**  
**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**  
**HON'BLE MR. JUSTICE R.K.GAUBA**

**MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)**

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For detailed judgment, the decision dated 23.03.2015 in ITA  
No.222/2015 may be referred to.

**S. RAVINDRA BHAT**  
**(JUDGE)**

**R.K.GAUBA**  
**(JUDGE)**

**MARCH 23, 2015/ald**